

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 176 of 2013

Dated : 22nd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Himatsingka Seide Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. George Cheriyan

**Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

The Learned Counsel for the Respondent seeks some time for filing the reply. Accordingly, he is directed to file the reply on or before 29.10.2013 after serving the copy on the other side.

Post the matter for further hearing on **19.12.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**